

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION No. 55 OF 2022 (SZ)**

**IN THE MATTER OF:**

Arige Veeraswamy,  
R/o.Yadadri-Bhuvanagiri District.

....

Applicant(s)

Versus

Telangana State Pollution Control Board  
rep. by its Member Secretary,  
Hyderabad & Ors.

....

Respondent(s)

**REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD  
(RESPONDENT No. 1)**

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**Place: Hyderabad**

**Date: 25-11-2023.**

*T. Jaisankar*

**Counsel for Respondent No. 1**



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**REPORT DATED 25-11-2023 OF TELANGANA STATE POLLUTION CONTROL BOARD IN OA NO.55 OF 2022 FILED BY SRI ARIGE VEERASWAMY, S/O. ARIGE KISTAIAH, TANGADPALLE VILLAGE, CHOUTUPPAL MANDAL, YADADRI BHUVANAGIRI DISTRICT.**

Sri Arige Veeraswamy, S/o. Arige Kistaiah, Tangadpalle Village, Choutuppal Mandal, Yadadri Bhuvanagiri Distirct has filed an Original Application No.55 of 2022 before the Hon'ble NGT, Southern Zone, Chennai praying for compensation of Rs. 52,09,150/- or the quantum assessed by the experts, restore agriculture lands & bore wells of the applicant in Survey No.80, 78 and 250 and action against polluting industries. The applicant enclosed the water analysis report dated:22.04.2021 from Prof. Jayashankar Telangana State Agricultural University, Hyderabad and bore well water analysis report dated:04.12.2019 from Telangana State Pollution Control Board.

The Hon'ble NGT vide order dated 12.10.2023 issued directions to the Respondent Board to assess the damages to earlier crop yield in petitioner land, storage of hazardous waste by the private respondent industry, etc.

In this regard, following is submitted:

1. The applicant land is located in Tangadpalle Village, Choutuppal Mandal, Yadadri Bhuvanagiri Distirct. The Latitude and Longitude of the land is 17°13'46.28"N and the 78°54'49.22"E respectively.

**Industries located in the proximity of the applicant's land:**

2. In the proximity of the applicant's land, three industries namely M/s. Divi's Laboratories Pvt Ltd., Lingo jigudem (V) & Aregudem (V), Choutuppal (M), Yadadri Bhuvanagiri District , M/s. Srini Pharmaceuticals Pvt. Ltd, Choutuppal (V&M), Yadadri Bhuvanagiri District and M/s. Maruti Cottex Ltd., Choutuppal (V&M), Yadadri Bhuvanagiri District are located within 1.5 KM radius.
3. **It is to submit that, a similar case pertaining to the above industries was filed before the Hon'ble NGT, Chennai in OA No.80 of 2020 (SZ).**
4. Earlier, as per directions from Hon'ble NGT vide order dated:29.08.2023, a team of officials from CPCB, RD-Chennai has carried out **inspection** of the industries during the **September 11 – 13, 2023**. The officials inspected and monitoring of source emission, fugitive emission, Ambient Air Quality (VOCs) & waste water sampling was carried out. In addition, **ground water sampling was carried out in & around the area to assess the water quality and to know any**

**impact in ground water quality due** to operation of the above industries. The details of monitoring conducted by the CPCB team is as submitted below **(Annexure – I)**:

Waste water Monitoring:

- a) In M/s Divi's Laboratories Limited (Unit – 1) samples were collected in the various stages of ETP at 11 locations.
- b) In M/s Srinu Pharmaceuticals Private Limited samples were collected in the various stages of ETP at 4 locations and two stagnated samples near the ETP area.
- c) In M/s Maruti Cottex Limited samples were collected in the various stages of ETP at 7 locations and TDS was measured at stagnated water in the premises (since adequate water is not available to collect)

Emission Monitoring:

- a) In M/s Divi's Laboratories Limited (Unit – 1) Ambient Air Quality (VOCs) carried out in four locations, Fugitive emissions at six locations, Sources emission in four Scrubbers and Boiler Stack.
- b) In M/s Srinu Pharmaceuticals Private Limited Ambient Air Quality (VOCs) carried out in four locations, Fugitive emissions at two locations, Sources emission in two Scrubbers and Boiler Stack.
- c) In M/s Maruti Cottex Limited Sources emission carried out in the Boiler Stack

Ground Water Monitoring:

- a) Ground water samples collected from seven Piezo metric wells inside & two Piezo metric wells outside of M/s Divi's Laboratories premises and seventeen bore well samples in and around the said industries.

Ground Water Status in and around the industries:

- b) Ground water samples collected were analyzed for various parameters including 60 VOCs to know any impact in the ground water quality due to operation of the said industries.
- c) As per the analysis report, pH & Heavy metals in ground water are within the limit of the drinking water standards. It is observed that COD, Phenolic compound & VOC are reported as BLQ in all locations except the COD reported in the Piezo metric well 8 & 9. Piezo metric well 8 is

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installed next to the percolation pond of green belt surface water runoff. The water sample from the percolation pond collected and analyzed, in which COD is reported as 20 mg/l. This impact is shown in this Piezo metric well 8. The sewage drain is passing next to the Piezo metric well 9, so the impact of COD is observed due to sewage.

- d) TDS, Total Hardness, Total Alkalinity & Fluoride are more than the drinking water standards. TDS in the ground water at location G8 & G9 is reported as 3992 mg/l & 4108 mg/l, which is more comparatively to the other locations, whereas these two locations are at upstream of the industries. The groundwater in the said area naturally contains TDS, Total Hardness, Total Alkalinity, and Fluoride.
- e) **The VOC analysis report indicates that no impact in ground water due to these pharmaceutical industries.**

**5. The CPCB team in its report dated:16.10.2023 made following conclusion:**

- a) The ground water (bore well & piezo metric well) analysis report shows that **no impact in the water quality due to operation of these industries** and same is also concluded in the joint committee report of other State departments of Telangana constituted by District Administration, Yadadri Bhuvanagiri dist. and also in the report of CSIR-NEERI.
- b) Out of three Industries two industries viz M/s Srini Pharmaceuticals Ltd and M/s Maruti Cottex Ltd., found non-complying w.r.t discharge of effluent on land, non-segregation of effluent, improper operation of ETP, non-connectivity of flow meter etc., so it is suggested TSPCB should take necessary action against the industries for ensuring ZLD.

6. The CPCB team in its report also made certain suggestions. Accordingly, as per suggestions made by the CPCB vide its report dated:16.10.2023, the Respondent Board Officials inspected the industries on 20.11.2023 and collected fresh samples.

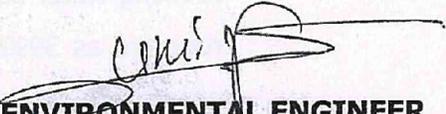
In view of the above, it is kindly submitted that the Respondent Board will review the observations made by the CPCB team during inspection on September 11 – 13, 2023, latest compliance made by the industries on suggestions made by the CPCB team and

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observations made by the Respondent Board Officials during inspection on 20.11.2023, before the Board's ensuing Task Force Committee meeting and necessary action will be initiated.

**Place: Nalgonda**

**Date: 25-11-2023**

  
**ENVIRONMENTAL ENGINEER**

(5) ANNEXURE - I

**INSPECTION REPORT FILED BY CENTRAL POLLUTION CONTROL BOARD IN  
THE MATTER OF OA NO. 80/2020 AS PER THE ORDER DATED 29.08.2023 OF  
HON'BLE NGT(SZ), CHENNAI**

**1. Background:**

Hon'ble NGT(SZ), Chennai in the matter of OA NO. 80/2020 in its order dated directed 29.08.2023 directed CPCB as follows;

*"... 7. The report of the CPCB is filed which is not useful for us to proceed with the matter. Hence, we once again direct the CPCB to cause an inspection and file a detailed report..."*

In compliance to the above order, a team of following official from CPCB, RD-Chennai has carried out inspection of the industries during the September 11 – 13, 2023.

- (i) Dr. R. Rajkumar, Scientist E
- (ii) Ms. R. Haritha, JRF
- (iii) Ms. R. Punithavathi, Scientific Assistant

**2. Details of the Inspection & Monitoring:**

The following industries were inspected and monitoring of source emission, fugitive emission, Ambient Air Quality (VOCs) & waste water sampling was carried out. In addition, ground water sampling was carried out in & around the area to assess the water quality and to know any impact in ground water quality due to operation of these industries.

- i) M/s Divi's Laboratories Limited (Unit – 1)
- ii) M/s Srini Pharmaceuticals Private Limited
- iii) M/s Maruti Cottex Limited

**a) Waste water Monitoring:**

- (i) In M/s Divi's Laboratories Limited (Unit – 1) samples were collected in the various stages of ETP at 11 locations.
- (ii) In M/s Srini Pharmaceuticals Private Limited samples were collected in the various stages of ETP at 4 locations and two stagnated samples near the ETP area.

- (iii) In M/s Maruti Cottex Limited samples were collected in the various stages of ETP at 7 locations and TDS was measured at stagnated water in the premises (since adequate water is not available to collect)

*b) Emission Monitoring:*

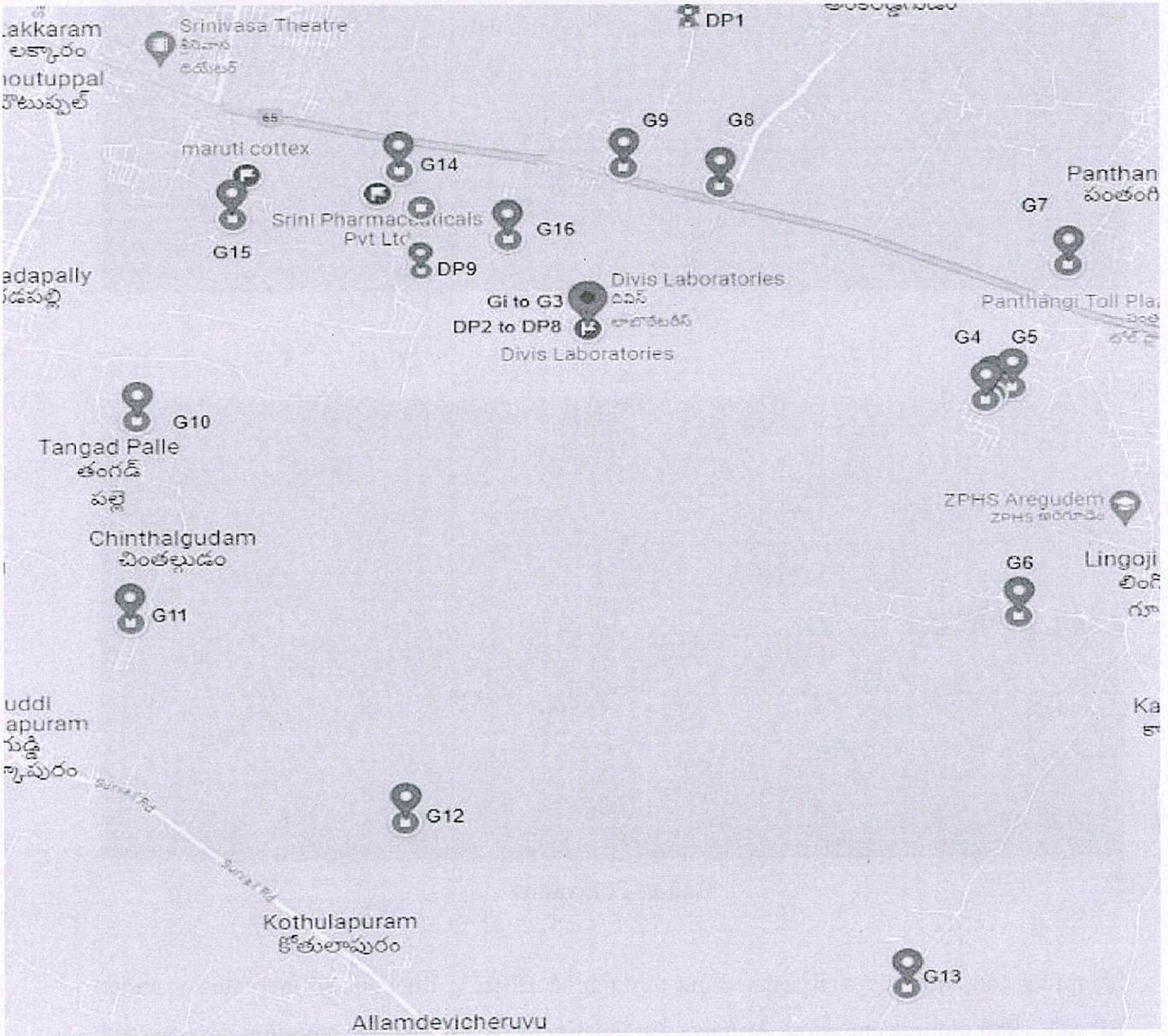
- (i) In M/s Divi's Laboratories Limited (Unit – 1) Ambient Air Quality (VOCs) carried out in four locations, Fugitive emissions at six locations, Sources emission in four Scrubbers and Boiler Stack.
- (ii) In M/s Srini Pharmaceuticals Private Limited Ambient Air Quality (VOCs) carried out in four locations, Fugitive emissions at two locations, Sources emission in two Scrubbers and Boiler Stack.
- (iii) In M/s Maruti Cottex Limited Sources emission carried out in the Boiler Stack

*c) Ground Water Monitoring:*

Ground water samples collected from seven Piezo metric wells inside & two Piezo metric wells outside of M/s Divi's Laboratories premises and seventeen bore well samples in and around the said industries. The sampling locations and details are given below;

DP- 1	Upstream Piezometric well (Angireddygudem village)
DP- 2	Piezometric well (Hostel Area)
DP- 3	Piezometric well (Hostel Canteen)
DP- 4	Piezometric well (Near warehouse no. VIII)
DP- 5	Piezometric well (Front area left side to warehouse)
DP- 6	Piezometric well (Near entrance)
DP- 7	Piezometric well (Near warehouse no. VII)
DP- 8	Piezometric well (Near Canteen)
DP- 9	Upstream Piezometric well (Lingidudem village)
G-1	Borewell near hostel area (inside the Divis lab)
G-2	Borewell near substation area (inside the Divis lab)
G-3	Borewell near main gate (inside the Divis lab)
G-4	Borewell – Chinnala Narasimha Plot (used for agriculture & domestic purposes)
G-5	Borewell – Manne Jangareddy land (used for agriculture purposes)
G-6	Borewell – Vennepalli Venkatareddy (used for agriculture purposes)

G-7	Borewell – Pathanji Road (Public water supply)
G-8	Borewell - Mudhan Sathya's House (used for domestic purposes)
G-9	Borewell – Anjeneya's House (used for domestic purposes)
G-10	Borewell – Nagalle Sarabaiya Agri Land (used for agriculture purposes)
G-11	Borewell – Gumudu Bekshanreddy Agri Land (used for agriculture purposes)
G-12	Borewell - Kothayadhaiya's Agri Land (used for agriculture purposes)
G-13	Borewell – Galugundam Gram Panchayat (Public water supply)
G-14	Borewell – Near Industry Entrance (Srini pharma)
G-15	Borewell – Jallamellaya Agri Land (used for agriculture purposes)
G-16	Borewell – Labour Quarters Vamsi Rubbers (used for domestic purposes)



The bore well installed in the houses, use the water only for domestic purposes such as washing, gardening etc. due to fluoride content, it is not used for drinking. The bore wells installed in agriculture land is used for cultivation of cotton and paddy. During inspection cultivation of cotton & paddy crops were observed in the surrounding areas of three industries and photo showing standing crops are as below;



Paddy Cultivation



Cotton Cultivation

Sampling and Analysis were carried out through MoEF&CC Recognized laboratories under EP Act, 1986. Source emission, Ambient Air Quality (VOC) & fugitive emission were carried

out by M/s SV Enviro Labs & Consultants. Wastewater & Ground water samples were analysed at M/s SMS Labs Services Private Limited, Chennai.

### 3. Ground Water Status in and around the industries

Ground water samples collected were analyzed for various parameters including 60 VOCs to know any impact in the ground water quality due to operation of the said industries. The analysis results are shown below;

Sl.N	Parameter	Unit	DP - 1	DP - 2	DP - 3	DP - 4
1.	pH	--	7.72	7.79	7.45	7.95
2.	TDS	mg/L	1985	168	235	294
3.	Conductivity	µS/cm	3240	294	401	506
4.	COD	mg/L	BLQ	BLQ	BLQ	BLQ
5.	Total Hardness (as CaCO3)	mg/L	843	61	90	129
6.	Total Alkalinity (as CaCO3)	mg/L	249	74	100	115
7.	Chloride as Cl	mg/L	821	42	54	65
8.	Sulphate (as SO4)	mg/L	177	13	21	12
9.	Fluoride as F	mg/L	0.9	0.4	0.6	0.6
10.	Phenolic Compounds (as C6H5OH)	mg/L	BLQ	BLQ	BLQ	BLQ
11.	Cyanide (as CN)	mg/L	BLQ	BLQ	BLQ	BLQ
12.	Hexavalent Chromium as Cr6+	mg/L	BLQ	BLQ	BLQ	BLQ
13.	Copper	mg/L	0.003	0.002	0.002	0.002
14.	Zinc	mg/L	0.019	0.096	0.067	0.051
15.	Cadmium	mg/L	BLQ	BLQ	BLQ	BLQ
16.	Chromium	mg/L	BLQ	BLQ	BLQ	BLQ
17.	Lead	mg/L	BLQ	0.001	0.001	0.001
18.	Nickel	mg/L	0.006	0.006	0.003	0.002
19.	VOC	mg/L	BLQ	BLQ	BLQ	BLQ

Sl. N	Parameter	Unit	DP - 5	DP - 6	DP - 7	DP - 8	DP - 9
1.	pH	--	7.93	7.89	7.31	6.94	7.22
2.	TDS	mg/L	217	227	45	1315	675
3.	Conductivity	µS/cm	361	378	77.1	2190	1042
4.	COD	mg/L	BLQ	BLQ	BLQ	8.2	25
5.	Total Hardness (as CaCO3)	mg/L	121	86	13	444	177
6.	Total Alkalinity (as CaCO3)	mg/L	94	93	25	288	239
7.	Chloride as Cl	mg/L	55	52	12	527	153
8.	Sulphate (as SO4)	mg/L	19	18	BLQ	41	37
9.	Fluoride as F	mg/L	0.4	0.5	BLQ	0.5	BLQ

10.	Phenolic Compounds (as C6H5OH)	mg/L	BLQ	BLQ	BLQ	BLQ	BLQ
11.	Cyanide (as CN)	mg/L	BLQ	BLQ	BLQ	BLQ	BLQ
12.	Hexavalent Chromium as Cr6+	mg/L	BLQ	BLQ	BLQ	BLQ	BLQ
13.	Copper	mg/L	0.002	0.002	0.003	0.022	0.005
14.	Zinc	mg/L	0.065	0.055	0.048	0.012	0.074
15.	Cadmium	mg/L	BLQ	BLQ	BLQ	BLQ	BLQ
16.	Chromium	mg/L	BLQ	BLQ	BLQ	BLQ	BLQ
17.	Lead	mg/L	BLQ	0.004	0.001	0.010	0.016
18.	Nickel	mg/L	0.003	0.003	0.002	0.024	0.009
19.	VOC	mg/L	BLQ	BLQ	BLQ	BLQ	BLQ

Sl. N	Parameter	Unit	G - 1	G - 2	G - 3	G - 4	G - 5	G - 6
1.	pH	--	8.35	8.06	7.99	7.23	7.17	7.30
2.	TDS	mg/L	709	700	1260	1175	1595	1720
3.	Conductivity @ 25°C	µS/cm	1181	896	1573	1903	2420	2840
4.	COD	mg/L	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ
5.	Total Hardness (as CaCO3)	mg/L	333	227	500	439	455	631
6.	Total Alkalinity (as CaCO3)	mg/L	302	234	395	395	429	522
7.	Chloride as Cl	mg/L	175	131	250	357	379	578
8.	Sulphate (as SO4)	mg/L	66	51	94	75	145	45
9.	Fluoride as F	mg/L	0.9	0.8	0.9	0.9	1.2	1.2
10.	Phenolic Compounds (as C6H5OH)	mg/L	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ
11.	Cyanide (as CN)	mg/L	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ
12.	Hexavalent Chromium as Cr6+	mg/L	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ
13.	Copper	mg/L	0.041	BLQ	BLQ	BLQ	BLQ	0.002
14.	Zinc	mg/L	1.369	0.098	0.403	0.129	0.175	0.056
15.	Cadmium	mg/L	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ
16.	Chromium	mg/L	0.001	BLQ	BLQ	BLQ	BLQ	BLQ
17.	Lead	mg/L	0.029	BLQ	BLQ	BLQ	BLQ	BLQ
18.	Nickel	mg/L	0.003	0.001	BLQ	0.003	0.003	0.003
19.	VOC	mg/L	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ

Sl. N	Parameter	Unit	G - 7	G - 8	G - 9	G - 10	G - 11	G - 12
1.	pH	--	7.16	7.51	7.34	7.21	7.95	8.10
2.	TDS	mg/L	1018	3992	4108	848	980	1812
3.	Conductivity @ 25°C	µS/cm	1728	6200	6400	1416	1576	3040
4.	COD	mg/L	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ
5.	Total Hardness (as CaCO3)	mg/L	465	869	1073	429	458	800
6.	Total Alkalinity (as CaCO3)	mg/L	390	897	884	439	485	732
7.	Chloride as Cl	mg/L	316	1030	1185	168	202	495
8.	Sulphate (as SO4)	mg/L	81	384	727	75	76	102
9.	Fluoride as F	mg/L	1.2	1.6	1.6	0.8	1.0	1.8

10.	Phenolic Compounds (as C6H5OH)	mg/L	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ
11.	Cyanide (as CN)	mg/L	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ
12.	Hexavalent Chromium as Cr6+	mg/L	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ
13.	Copper	mg/L	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ
14.	Zinc	mg/L	0.011	0.003	0.010	0.015	0.011	0.292
15.	Cadmium	mg/L	BLQ	BLQ	0.004	BLQ	BLQ	BLQ
16.	Chromium	mg/L	BLQ	0.001	BLQ	BLQ	BLQ	BLQ
17.	Lead	mg/L	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ
18.	Nickel	mg/L	BLQ	BLQ	0.002	BLQ	BLQ	BLQ
19.	VOC	mg/L	BLQ	BLQ	BLQ	BLQ	BLQ	BLQ

Sl. N	Parameter	Unit	G - 13	G - 14	G - 15	G - 16
1.	pH	--	7.65	7.59	7.09	7.50
2.	TDS	mg/L	910	1050	1675	1455
3.	Conductivity @ 25°C	µS/cm	1569	1575	2838	2650
4.	COD	mg/L	BLQ	BLQ	BLQ	BLQ
5.	Total Hardness (as CaCO3)	mg/L	497	195	234	371
6.	Total Alkalinity (as CaCO3)	mg/L	253	409	717	525
7.	Chloride as Cl	mg/L	97	335	471	529
8.	Sulphate (as SO4)	mg/L	102	103	166	183
9.	Fluoride as F	mg/L	0.8	0.7	0.5	1.2
10.	Phenolic Compounds (as C6H5OH)	mg/L	BLQ	BLQ	BLQ	BLQ
11.	Cyanide (as CN)	mg/L	BLQ	BLQ	BLQ	BLQ
12.	Hexavalent Chromium as Cr6+	mg/L	BLQ	BLQ	BLQ	BLQ
13.	Copper	mg/L	BLQ	BLQ	BLQ	0.002
14.	Zinc	mg/L	0.015	0.020	0.006	0.015
15.	Cadmium	mg/L	BLQ	BLQ	BLQ	BLQ
16.	Chromium	mg/L	BLQ	BLQ	BLQ	BLQ
17.	Lead	mg/L	BLQ	BLQ	BLQ	BLQ
18.	Nickel	mg/L	BLQ	BLQ	0.001	0.008
19.	VOC	mg/L	BLQ	BLQ	BLQ	BLQ

*BLQ (Below limit of quantification), LOQ (Limit of Quantification): BOD (LOQ:2.0), COD (LOQ:4.0), Fluoride (LOQ:0.1), Sulphate (LOQ:1.0), Phenolic Compounds (LOQ:0.001), Cyanide (LOQ: 0.01), Hexavalent Chromium (LOQ:0.03), Cadmium (LOQ:0.001), Chromium (LOQ:0.001), Copper (LOQ:0.001), Lead (LOQ:0.001), Nickel (LOQ:0.001), VOC (60 parameters) (LOQ:0.1)*

As per the analysis report, pH & Heavy metals in ground water are within the limit of the drinking water standards. It is observed that COD, Phenolic compound & VOC are reported as BLQ in all locations except the COD reported in the Piezo metric well 8 & 9. Piezo metric well 8 is installed next to the percolation pond of green belt surface water runoff (observation & result reported in percolation pond is given in the Divi's inspection report Annexure 2). The

water sample from the percolation pond collected and analyzed, in which COD is reported as 20 mg/l. This impact is shown in this Piezo metric well 8. The sewage drain is passing next to the Piezo metric well 9, so the impact of COD is observed due to sewage.

TDS, Total Hardness, Total Alkalinity & Fluoride are more than the drinking water standards. **TDS in the ground water at location G8 & G9 is reported as 3992 mg/l & 4108 mg/l, which is more comparatively to the other locations, whereas these two locations are at upstream of the industries. The groundwater in the said area naturally contains TDS, Total Hardness, Total Alkalinity, and Fluoride.**

**The VOC analysis report indicates that no impact in ground water due to these pharmaceutical industries.**

The ground water study in the area was carried out by various departments as per the direction of District Collector. The joint inspection was carried out on 16.03.2021 by RDO, District Agriculture Officer, District Ground Water Officer, CSIR-NEERI, TSPCB and the samples were collected by the individual department at 20 locations. **The outcome of the study concluded by the various department that the ground water quality in the said area is due to local rock formation and its mineral composition, suitable for agriculture purpose and influence of M/s Divis Laboartories limited effluents shall rule out.** The copy of the ground water report of the joint committee constituted by District Collector, Yadadri Bhuvanagiri is enclosed as **Annexure 1.**

#### 4. Industries wise Suggestions based on the inspection

##### *i) M/s Divi's Laboratories Limited (Unit – 1)*

M/s Divi's Laboratories Ltd, involved in the manufacturing of bulk drug and intermediate products. The unit is consented for manufacturing of 34 products and four by-products. The unit has provided facilities for achieving ZLD, the detailed report is attached as **Annexure 2.** The conclusion & suggestions made in the report are given below;

##### **Conclusion:**

- The unit has provided treatment facility for waste water treatment to achieve ZLD. The analysis results show that the RO performance needs to be improved.
- The analysis results of source emission monitoring of scrubber and boiler shows that the air pollution control system are operated properly.

- Adequate storage facilities provided for storage of hazardous waste.
- The unit has provided 71 flow meters, in which seven flow meters are connected to CPCB & TSPCB server. In order to verify ZLD based on quantum of waste water treated, the flow meters installed at RO Reject & MEE shall be additionally connected to CPCB & TSPCB server.

Based on the above, the following suggestions made for further improvement of the existing system is as follows;

- a) The unit shall take necessary steps to improve the performance of RO system.
- b) The unit shall connect the flow meters installed at RO Reject & MEE Inlet to CPCB & TSPCB server.

**ii) M/s Srimi Pharmaceuticals Private Limited**

M/s Srimi Pharmaceuticals Ltd, involved in the manufacturing of bulk drug products. the unit has obtained consent for manufacturing of 90 products and 39 by-products. The unit is consented for manufacturing of any 37 products at any given point of time. The major violation observed during the visit and mentioned in the detailed report attached as **Annexure 3**. The conclusion & suggestions made in the report are given below;

**Conclusion:**

- The analysis report indicated the unit is not segregating the LTDS and HTDS effluent and the ETP provided including RO & MEE is not operated properly. ‘
- The analysis report of the stagnated samples collected near the ETP area indicates the characteristics of effluent and same is ensured by the chemical compound analysis of raw effluent & stagnated water sample.
- The hazardous waste generation, storage & disposal is not maintained category wise as per the Authorisation issued by TSPCB.
- The analysis results of source emission monitoring of scrubber and boiler shows that the air pollution control system are operated properly.
- The flow meters installed at inlet of HTDS, LTDS, RO feed & reject, MEE feed and condensate are not connected to CPCB server except RO permeate.
- Online continuous emission monitoring system is not provided in the boiler stack.

Based on the above, the following are suggested for taking action on the unit by TSPCB

**Suggestions:**

- a) The unit shall properly segregate the effluent as high TDS stream and low TDS stream.
- b) The unit shall ensure proper maintenance and operation of ETP. Filter press shall be provided instead of sludge drying bed.
- c) The unit shall enhance the capacity of RO as per the ETP treatment capacity 300 KLD.
- d) The unit shall operate the MEE properly to achieve ZLD.
- e) **The stagnated samples collected near the ETP area shows the nature of effluent, so industry shall ensure that no untreated effluent discharged on land and achieve proper ZLD.**
- f) The industry shall properly maintain individual category wise records of hazardous waste generation, storage and disposal. Same shall be maintained in Annual Report Submission Form 4.
- g) The unit shall connect the flow meters installed at inlet of HTDS, inlet of LTDS, RO feed, RO Reject, MEE feed and condensate to CPCB server.
- h) The unit shall provide online analyser in the stack connected to the boiler for measurement of PM, SO<sub>2</sub>, & NO<sub>2</sub> and same shall be connected to CPCB & TSPCB server
- i) The unit shall provide cameras around the ETP area in order to monitor any discharge of effluent. The cameras shall be connected to TSPCB & CPCB server.

**iii) M/s Maruti Cottex Limited**

M/s Maruti Cottex Ltd., is involved in dyeing and printing of fabrics. The unit has obtained combined consent and authorisation for fabric processing 1,50,000 Mts/day and Printed Synthetic 1,50,000 Mts/day. The major violation observed during the visit and mentioned in the detailed report attached as **Annexure 4**. The conclusion & suggestions made in the report are given below;

**Conclusion:**

- The waste water generated is not segregated as HTDS and LTDS as per the consent condition.

- The analysis report of the samples collected in the ETP & RO indicated that the existing system is not adequate and operated properly to achieve ZLD.
- Analysis report of the boiler emission are within the norms and indicates that air pollution control system are operated properly.
- During the visit, stagnation of water is observed in the dense Juliflora plant growth area inside the premises and the TDS measured is around 2100 to 5700 ppm, which indicates the discharge of effluent.
- The flow meters provide at inlet and outlet of ETP and MEE feed and RO permeate are not connected to TSPCB. In order to verify/ monitor ZLD system additional flow meters are required in all stages of RO permeate & reject, MEE condensate.

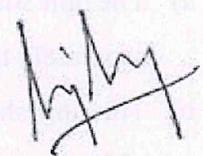
Based on the above, the following are suggested for taking action on the unit by TSPCB

**Suggestions:**

- a) The unit shall segregate the effluent as LTDS and HTDS as per the consent and provide separately treatment system accordingly.
- b) The unit shall augment the ETP, RO and MEE system to treat the LTDS and HTDS effluent and ensure adequate capacity of the treatment units.
- c) **The TDS observed in the stagnated water ranges from 2100 to 5700 ppm. The high TDS indicates the discharge of effluent, so the unit shall achieve ZLD and ensure that no untreated/treated/partially treated effluent discharged on land.**
- d) The unit shall provide separate dedicated facility for storage of hazardous waste generated in the unit.
- e) Juliflora plant growth inside the premises shall be removed and green belt shall be developed. Proper access shall be provided in the green belt area.
- f) The unit shall provide flowmeters for inlet & outlet of LTDS & HTDS treatment plants, UF inlet & outlet, all stages of RO inlet, outlet & permeate, MEE inlet, condensate. These flow meters shall be connected to TSPCB server.
- g) The unit shall provide cameras around the unit in consultation with TSPCB in order to monitor any discharge of effluent. The cameras shall be connected to TSPCB.

**5. Over all Conclusion:**

- 1) The ground water (bore well & piezo metric well) analysis report shows that no impact in the water quality due to operation of these industries and same is also concluded in the joint committee report of other State departments of Telangana constituted by District Administration, Yadadri Bhuvanagiri dist. and also in the report of CSIR-NEERI.
  
- 2) **Out of three Industries two industries viz M/s Srini Pharmaceuticals ltd and M/s Maruti Cottex Ltd., found non-complying w.r.t discharge of effluent on land, non-segregation of effluent, improper operation of ETP, non-connectivity of flow meter etc., so it is suggested TSPCB should take necessary action against the industries for ensuring ZLD.**

  
(R. Rajkumar)  
Scientist E